

GOVERNMENT OF INDIA  
MINISTRY OF FINANCE  
DEPARTMENT OF ECONOMIC AFFAIRS

LOK SABHA UNSTARRED QUESTION NO. 3372  
TO BE ANSWERED ON DECEMBER 18, 2015/ AGRAHAYANA 27, 1937 (SAKA)

**PROJECT MONITORING GROUP**

**QUESTION**

**3372. SHRI SUNIL KUMAR MONDAL:**

Will the Minister of FINANCE be pleased to state:

- a) whether the Government has constituted a Project Monitoring Group for fast tracking of stalled investment projects, if so, the details thereof;
- b) the details of number of investment projects cleared by the said group along with the numbers pending as on date; and
- c) the time by which the pending projects are likely to be cleared?

**ANSWER**

MINISTER OF STATE FOR FINANCE

**(SHRI JAYANT SINHA)**

(a): Yes Madam. With an objective to create an institutional mechanism for fast tracking of stalled investment projects, a cell in the nature of Project Monitoring Group (PMG) had been set up in June, 2013 for both public and private sector projects with anticipated investments exceeding Rs. 1000 crore. The Group pursues such projects with issues as uploaded on its Web Portal by the project proponents/Ministries/Departments of the Centre and State Governments so that the issues causing delay in implementation of the projects are speedily resolved. The project proponents during the course of implementation of their projects can upload various issues concerning delay including grant of clearances relating to Central Ministries, State Governments or local Authorities on the PMG portal. Once a Project and its issues are accepted for consideration by the PMG, tripartite meetings are convened with the concerned authorities and Project Proponents to discuss and resolve the issues.

(b): The Project Monitoring Group (PMG) does not clear any project on its own but follows up with the concerned Authorities for speedy resolution/decision on various issues including grant of clearances within the underlying policy framework.

As on 15.12.2015, all issues uploaded on PMG portal pertaining to 335 projects stand resolved and 295 projects are still under consideration of PMG.

(c) Decisions for grant of a clearance or approval are taken by the Authorities concerned in the light of underlying policy framework and rules/regulations on the subject. PMG aids in resolution of the issues by constant monitoring and follow-up with the relevant approval granting Authorities and is a dynamic and on-going process.

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